

(d) Further remedial measures to tighten security to prevent recurrence of such incidents will be taken on the basis of the findings in the investigation.

Wage Board for Ports and Docks

43. { Shri Indrajit Gupta:
Shri Yashpal Singh:
Shri Dhaon:
Shri Bishanchander Seth:
Shri Rameshwar Tantia:
Shri B. P. Yadava:
Shri D. C. Sharma:
Shri P. E. Chakraverti:
Shri K. N. Tiwary:
Shrimati Jyotama Chanda:
Shri Mohammad Elias:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 79 on the 1st June, 1964 and state:

(a) whether it has now been decided what categories of labour will be covered by the proposed Wage Board for Ports and Docks;

(b) whether both major and minor ports will be brought within the Board's scope; and

(c) Government's decision regarding composition and terms of reference of the Board?

The Deputy Minister in the Ministry of Labour and Employment (Shri E. K. Malviya): (a) This will be decided by the Wage Board.

(b) It is proposed that the scope of the Wage Board should be confined to the major ports.

(c) Composition and terms of reference of the Wage Board are being finalised.

Submarine for Indian Navy

44. { Shri Indrajit Gupta:
Shri Rameshwar Tantia:
Shri Onkar Lal Berwa:
Shri B. P. Yadava:
Shri Dhaon:

- Shri Bishanchander Seth:
Shri M. N. Swamy:
Shri P. C. Borooah:
Shri Vidya Charan Shukla:
Shri Hem Raj:
Shri Solanki:
Shri Narasimha Reddy:
Shri Eswara Reddy:
Shri A. V. Raghavan:
Shri Sidheshwar Prasad:
Shri M. Rampure:
Shri Vasudevan Nair:

Will the Minister of Defence be pleased to state:

(a) whether any efforts have been made to procure a submarine for the Indian Navy; and

(b) if so, the result thereof?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) Yes, Sir.

(b) A final decision, which will depend on the availability of suitable submarines as well as our capacity to find the necessary foreign exchange, has not yet been taken.

International Film Festival

45. { Shri Indrajit Gupta:
Shri Yashpal Singh:
Shri Badi:
Shri Rameshwar Tantia:
Shri Bishanchander Seth:
Shri B. P. Yadava:
Shri Dhaon:
Shri Basappa:
Shri P. K. Deo:
Shri P. C. Borooah:
Shri Narasimha Reddy:
Shri H. N. Mukerjee:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether an International Film Festival is to be held in Delhi next year;

(b) if so, to whom its planning and organisation have been entrusted; and

(c) whether help has been sought from the various Film Societies functioning in this country?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) Yes, Sir.

(b) The Festival is being organised by the Government with the co-operation of the Film Federation of India. A Directorate of International Film Festival of India has been set up in the Ministry of Information and Broadcasting for the organisation of the Festival. A number of Advisory Committees consisting of prominent non-officials and representatives of the film industry have been constituted to advise on matters of policy and assist in the organisation of the Festival in New Delhi and the Film Weeks at Calcutta, Madras and Bombay.

(c) A few persons associated with the Film societies have been appointed members of the various committees set up for the Festival.

Loss of Working Days

46. Shri K. N. Tiwary: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that a large number of working days were lost in public and private sectors respectively in 1961-62 and 1962-63 and upto July, 1964 as compared to previous two years due to labour strikes in different industries in the country; and

(b) if so, the number of days lost and the steps taken in the matter?

The Deputy Minister in the Ministry of Labour and Employment (Shri E. K. Malviya): (a) and (b). The number of man-days lost owing to both strikes and lock-outs in the years 1959 to 1963 and from January to May 1964 is given below:

Year	Public Sector	Private Sector	Total
	In Thousands	In Thousands	In Thousands
1959	404	5,229	5,633
1960	859	5,656	6,515
1961	212	4,707	4,919
1962	532	5,589	6,121
1963	277	2,991	3,268
1964 P Jan. to	77	2,514	2,591

May 64 P—Provisional and subject to revision.

The above figures would show that the number of man-days lost was the smallest in 1963. It cannot, therefore, be said that a large number of working days were lost due to labour strikes and lock-outs in that year as compared to previous years.

The Industrial Truce Resolution adopted unanimously on November 3, 1962 by Central Employers' and Workers' Organisations prohibits interruption in the production of goods and services.

अनुसूचित जातियों के पदाधिकारी

47. श्री कौशिक जाल बेरवा : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालयों के विभागों में अनुसूचित जातियों के कितने पदाधिकारी (श्रेणी 1 और 2 के) हैं ;

(ख) क्या अनुसूचित जातियों के लिये रजिस्ट्रार कोटा पूरा हो गया है ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

सूचना और प्रसारण मंत्री (श्रीमती इन्दिरा गांधी) : (क) 42 ।

(ख) अनुसूचित जातियों के लिए रजिस्ट्रार कोटा स्थानों में उक्त जाति के उम्मीदवार नहीं रखे जा सके ।

(ग) उपयुक्त उम्मीदवार नहीं मिल सके ।